

(a) whether the Gujarat Motor Vehicles (Use of Fuel) Regulation Bill, 2005 has been further examined by the Central Government in the light of the State Government's letter dated 16 September, 2009; and

(b) if so, the time by which the Bill will likely be approved?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) The Ministry of Home Affairs has informed that they have returned the Gujarat Motor Vehicles (Use of Fuel) Regulation Bill, 2005 to the State Government on 30.03.2010 with a suggestion that it may be sent to the Ministry of Home Affairs, only if it is reserved by the Hon'ble Governor for consideration of the President after its passage in the State legislature.

#### **Spending on ad-campaigns by PSU oil and gas companies**

989. SHRI ANIL MADHAV DAVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount spent by Government owned oil and natural gas companies on public relations, advertisements in newspapers, periodicals, souvenirs and electronic media, during 2007-08, 2008-09 and 2009-10;

(b) the profit earned by these companies during these period;

(c) what percentage does this expenditure account for *vis-a-vis* the total profits; and

(d) what percentage does this expenditure account for *vis-a-vis* the subsidies on petroleum and LPG?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) The Profit After Tax (PAT) of the major oil public sector undertakings (PSUs) namely, Oil and Natural Gas Corporation (ONGC), Oil India Limited (OIL), Gas Authority of India Limited (GAIL), Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL); amount spent by them on public relations, advertisements in newspapers, periodicals, souvenirs and electronic media; and percentage of the expenditure on advertisements *vis-a-vis* their PAT and subsidies on petroleum and LPG during 2007-08, 2008-09 and 2009-10 are given in the Statement.

**Statement**

*Profit after Tax (PAT), amount spent on Advertisements and other related activities in respect of major oil PSUs alongwith percentage of the expenditure on advertisements vis-à-vis their PAT and subsidies on petroleum and LPG during 2007-08, 2008-09 and 2009-2010*

(Rupees in crore)

Name of oil PSUs	2007-08				2008-09				2009-10			
	Profit After Tax	Expenditure on Advertisements and other related activities	Percentage of expenditure on Advertisements vis-à-vis PAT	Percentage of expenditure on Advertisements vis-à-vis subsidies on petroleum and LPG	Profit After Tax	Expenditure on Advertisements and other related activities	Percentage of expenditure on Advertisements vis-à-vis PAT	Percentage of expenditure on Advertisements vis-à-vis subsidies on petroleum and LPG	Profit After Tax	Expenditure on Advertisements and other related activities	Percentage of expenditure on Advertisements vis-à-vis PAT	Percentage of expenditure on Advertisements vis-à-vis subsidies on petroleum and LPG
ONGC	16702	26.99	0.16%	NA*	16126	29.63	0.18%	NA*	16768	31.76	0.19%	NA*
OIL	1789	3.91	0.22%	NA*	2162	4.92	0.23%	NA*	2611	6.50	0.25%	NA*
GAIL	2601	9.00	0.35%	NA*	2804	12.00	0.43%	NA*	3140	13.00	0.41%	NA*
IOCL	6963	99.66	1.43%	0.49%	2950	64.56	2.19%	0.15%	10221	101.25	0.99%	0.60%
BPCL	1581	37.88	2.39%	0.25%	736	7.32	0.99%	0.03%	1538	23.21	1.51%	0.24%
HPCL	1135	22.31	1.97%	0.13%	575	10.92	1.90%	0.05%	1301	39.63	3.05%	0.37%

\*NA – Not Applicable, as ONGC, OIL and GAIL do not get any subsidy.